

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, BOMBAY

OA.NO. 837/93

Shri Atmaram Bapurao Bhojane

... Applicant

v/s.

Union of India & Anr.

... Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande  
Hon'ble Member (A) Ms. Usha Savara

Appearance

Shri P.M.Pradhan  
Advocate  
for the Applicant

Shri M.I.Sethna  
Advocate  
for the Respondents

ORAL JUDGEMENT

Dated: 20.8.1993

(PER: M.S.Deshpande, Vice Chairman)

Heard Shri P.M.Pradhan for the applicant. The only direction that we need make is that the respondents should complete the enquiry against the applicant as early as possible and preferably within a month. With this direction the OA. is disposed of.

*U. Savara*  
(MS.USHA SAVARA)  
M (A)

*M.S.D*  
(M.S.DESHPANDE)  
V.C.

mrj.